

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 22 of 2017 (SZ)

Applicant(s)

Respondent(s)

Navroz Mody
Roseneath, S.Mary's Road
Kodaikanal

Vs Union of India through Secretary
Ministry of Environment, Forests and
Climate Change, New Delhi and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Ritwick Dutta, Rahulchowdry &
Stanley Hebzon Singh

Mrs.Me.Saraswathy for R1
Mr.D.S.Ekambaram
& P.Jayalakshmi for R2
Mrs.Rita Chandrasekar for R3
Mr.M.K.Subramanian, E.Manoharan
& P.Velmani for R4
M/s.S.Ramasubramani Associates for R5

Note of the Registry	Orders of the Tribunal
Item No.14	<p>Date: 28th August, 2017</p> <p>The learned counsel appearing for the State Pollution Control Board has filed the present status report. It shows that by virtue of the proceedings of the Member Secretary of the State Pollution Control Board dated 03.08.2017, the Local Area Environmental Committee has been reconstituted by including the following 3 Special Invitees:</p> <ol style="list-style-type: none">1. The Joint Chief Environmental Engineer (M) Tamil Nadu Pollution Control Board, Trichy2. Thiru Navroz Mody, Tamil Nadu Alliance Against Mercury, Kodaikanal3. Selvi Meenakshi Subramaniam, Palani Hills Conservation Council, Kodaikanal

It is stated that pursuant to the same, there was a meeting held on 10.08.2017 and it was agreed that on last Friday of every month, inspection will be made to find out the progress going on trial run which is stated to have commenced.

Post this application for further hearing on 30.11.2017.

....., JM
(Justice Dr.P.Jyothimani)

.....EM
(Shri P.S. Rao)

